

| 1   | 2             | 3             |
|---|---------------|---------------|
|   | 10. Sindhri.  | 10. Majal.    |
|   |               | 11. Moksar.   |
|   |               | 12. Munabao.  |
|   |               | 13. Nand.     |
|   |               | 14. Padar.    |
|   |               | 15. Parlu.    |
|   |               | 16. Patodi.   |
|   |               | 17. Ramsar.   |
|   |               | 18. Sherwa.   |
|   |               | 19. Sheo.     |
| Jaisalmer . . . . .                       | 1. Jaisalmer. | 1. Bhaniyana. |
|   | 2. Pokhrar    | 2. Konoc.     |
|   |               | 3. Iathi.     |
|   |               | 4. Nokh.      |
|   |               | 5. Phalsoond. |
|   |               | 6. Ramdwara.  |
|   |               | 7. Rangarh.   |
|   |               | 8. Sam.       |
|   |               | 9. Sanghar.   |
| Shergarh Tehsil of Jodhpur Distt. . . . . | 1. Balesar.   | 1. Agolai.    |
|   |               | 2. Belwa.     |
|   |               | 3. Dec'au.    |
|   |               | 4. Sai.       |
|   |               | 5. Sekhala.   |
|   |               | 6. Shergarh.  |
|   |               | 7. Tena.      |

**Societies running unaided Educational Schools**

18. SHRI AJIT PRATAP SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the names of the registered education societies running unaided

educational schools in Delhi (South Zone) till date together with the names of the trustee members of these societies;

(b) what are the financial years of audition declared by these unaided schools and the period upto which their accounts have been audited by Government; and

(c) what checks Government exercise on these unaided schools against misuse of school funds by trustee members?

**THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN):** (a) The requisite details are given in the statement laid on the Table of the House. [Placed in Library. See No. LT—1319/80].

(b) Under Delhi School Education Rules, 1973, the unaided schools are required to submit returns by 31st July which contain the audited accounts also normally pertaining to the previous financial year (1st April to 31st March).

(c) Under the provisions of Delhi School Education Rules, 1973, the accounts and records of an unaided private school are subject to examination by the auditors and inspecting officers, authorised by the Director of Education and also by the Comptroller and Auditor General of India

#### Allotment of Flat by D.D.A.

19. **SHRI K. PRADHANI:** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6622 on the 4th August, 1980 regarding allotment of DDA flats and state:

(a) whether no flats of any type have been offered for allotment by

the Delhi Development Authority to the registered persons so far;

(b) if so, reasons therefor; and

(c) the number of flats of various categories with their locations etc. which are now complete and ready for allotment to the registered persons and the exact dates/time by which they will be offered to the eligible persons for allotment?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) and (b). The DDA has reported that 10,000 flats under MIG, LIG, Janta, Self Financing Scheme and New Pattern Scheme of 1979 were announced for release to public in the first week of November, 1980.

(c) A list giving the No. of flats of various categories with their locations is enclosed. The brochure will be available from 1st December, 1980 in respect of Schemes, other than new Pattern Scheme of 1979. The date of issue of brochure for the new pattern Scheme will be announced shortly.

#### Statement

| Name of the Scheme       | MIG  | LIG | Janata | Total |
|--------------------------|------|-----|--------|-------|
| Shalimar Bagh . . . . .  | 900  | 524 | —      | 1424  |
| Dilshad Garden . . . . . | 231  | 193 | 48     | 472   |
| Rajouri Gerden . . . . . | 256  | 360 | —      | 616   |
| Trilokpuri . . . . .     | 1105 | 558 | —      | 1663  |
| Sheikh Sarai . . . . .   | —    | 264 | 88     | 352   |